

- (1) imposition of stock holding limits and stipulation of turn-over period for sugar/khandsari stocks held by recognised dealers.
- (2) sale of sugar by one wholesaler to another has been restricted to one transaction only and that too, if accompanied by physical delivery of stocks.
- (3) the sugar factories are required to sell and despatch at least 47.5 per cent of the released monthly freesale quota of sugar during each fortnight.

The State Government have been requested to ensure strict enforcement of the aforesaid regulatory orders and also check unauthorised trade activities through frequent inspection of their accounts and other records as well as their stocks.

(c) The price of freesale sugar in the open market has remained at reasonable levels during recent months. The wholesale price index of sugar which was 247.1 in June, 1994, came down to 228. in October, 1994 and was 219.8 in February, 1995.

[English]

Electrification

2093. SHRI RAMESH CHENNITHALA : Will the Minister of RAILWAYS be pleased to state :

- (a) whether there is any time bound plan to electrify the railway lines in Kerala :
- (b) if so, the details thereof; and
- (c) total kilometres under Electrification in Kerala at present?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) The electrification of Erode-Ernakulam including

Cochin Harbour Terminus section is in progress and is targetted for completion by March, 1998, subject to availability of funds.

(c) 194 Route Kilometre.

Fish/Shrimp Production

2094. DR. KARTIKESWAR PATRA :
SHRI SUDHIR GIRI :

Will the Minister of AGRICULTURE be pleased to state :

(a) the targets fixed for fish/shrimp production both marine and inland during 1992-93, 1993-94 and 1994-95, State-wise;

(b) the achievements made during the said period, State-wise;

(c) whether it is a fact that the percentage of production has come down;

(d) if so, the reasons therefor; and

(e) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) and (b). A statement showing the information is attached.

(c) to (e). The production of fish/shrimp has been increasing significantly and the targets laid down have also been generally achieved or exceeded during 1992-93 and 1993-94. The Government of India have been supplementing and complementing the efforts of the State/UTs. by implementing various Central and Centrally sponsored schemes for increasing the production and productivity from the areas used for fish/shrimp captured and culture.

STATEMENT

Target and Achievement of Fish/Shrimp Production During 1992-93, 1993-94 and 1994-95

(In '000 Tonnes)

S. No.	States/UTs	1992-93			1993-94			1994-95*								
		Target		Achievement	Target		Achievement (P)	Target		Total						
		Marine	Inland	Total	Marine	Inland	Total	Marine	Inland	Total						
1.	Andhra Pradesh	133.74	148.84	282.58	113.07	151.48	264.55	135.00	155.00	290.00	154.32	167.05	321.37	150.00	165.00	315.00
2.	Arunachal Pradesh	-	1.34	1.34	-	1.60	1.60	-	2.00	2.00	-	1.70	1.70	-	1.70	1.70
3.	Assam	-	83.06	83.06	-	140.00	140.00	-	143.00	143.00	-	151.65	151.65	-	145.00	145.00
4.	Bihar	-	174.68	174.68	-	164.07	164.07	-	175.00	175.00	-	200.71	200.71	-	202.00	202.00
5.	Goa	58.95	3.36	62.31	101.49	2.77	104.26	105.00	3.00	108.00	102.11	3.33	105.44	110.00	6.00	116.00
6.	Gujarat	554.80	49.16	603.96	589.00	49.00	638.00	600.00	52.00	652.00	619.84	65.02	684.86	560.00	79.00	639.00
7.	Haryana	-	25.34	25.34	-	20.15	20.15	-	23.00	23.00	-	22.58	22.58	-	25.00	25.00
8.	Himachal Pradesh	-	5.70	5.70	-	6.39	6.39	-	6.50	6.50	-	6.63	6.63	-	6.50	6.50
9.	Jammu and Kashmir	-	14.26	14.26	-	14.30	14.30	-	17.00	17.00	-	14.50	14.50	-	17.00	17.00
10.	Karnataka	204.16	57.89	262.05	174.19	65.70	239.89	180.00	70.00	250.00	174.52	74.63	249.15	180.00	90.00	270.00
11.	Kerala	570.63	39.60	610.23	496.24	38.16	534.40	534.00	40.00	574.00	559.20	45.48	604.68	582.00	46.00	628.00
12.	Madhya Pradesh	-	40.27	40.27	-	55.71	55.71	-	57.00	57.00	-	54.53	54.53	-	57.00	57.00
13.	Maharashtra	860.60	69.80	930.40	387.55	77.19	464.74	404.00	80.00	484.00	350.40	83.22	433.62	405.00	85.00	490.00
14.	Manipur	-	9.23	9.23	-	11.20	11.20	-	11.50	11.50	-	11.51	11.51	-	12.00	12.00
15.	Meghalaya	-	1.68	1.68	-	3.56	3.56	-	3.79	3.79	-	3.98	3.98	-	4.00	4.00
16.	Mizoram	-	3.19	3.19	-	3.38	3.38	-	3.80	3.80	-	2.50	2.50	-	2.50	2.50
17.	Nagaland	-	0.84	0.84	-	1.50	1.50	-	2.00	2.00	-	1.82	1.82	-	2.00	2.00
18.	Orissa	86.51	90.95	177.46	119.38	93.76	213.14	123.00	108.00	231.00	103.93	128.35	232.28	120.00	100.00	220.00
19.	Punjab	-	12.25	12.25	-	16.00	16.00	-	17.00	17.00	-	19.00	19.00	-	22.00	22.00
20.	Rajasthan	-	6.54	6.54	-	10.92	10.92	-	12.00	12.00	-	12.22	12.22	-	13.00	13.00
21.	Sikkim	-	0.17	0.17	-	0.09	0.09	-	0.01	0.01	-	0.10	0.10	-	0.10	0.10
22.	Tamil Nadu	320.53	89.61	410.14	308.00	98.00	406.00	315.00	107.00	422.00	317.72	107.20	424.92	330.00	130.00	460.00
23.	Tripura	-	23.16	23.16	-	23.37	23.37	-	27.00	27.00	-	24.50	24.50	-	30.00	30.00
24.	Uttar Pradesh	-	113.94	113.94	-	121.43	121.43	-	125.00	125.00	-	132.37	132.37	-	120.00	120.00
25.	West Bengal	138.83	606.26	745.09	145.00	612.00	757.00	147.00	633.50	780.50	153.00	653.00	806.00	145.00	650.00	795.00
26.	UTs/Others	123.25	6.88	130.13	142.33	7.32	149.65	147.00	7.80	154.00	152.65	5.70	158.35	148.50	8.70	157.20
	Total	2552.00	1678.00	4230.00	2576.25	1789.05	4365.30	2690.00	1882.00	4572.00	2687.69	1993.28	4680.97	2730.50	2019.50	4750.00

P : Provisional

* The achievement in 1994-95 will be known only after the year is over.